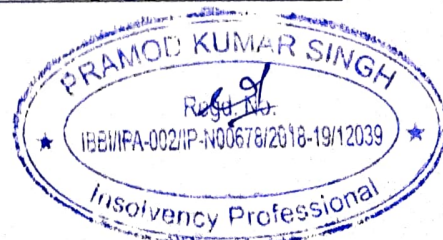


SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EARTH MOVER CONSULTANCY PVT. LTD.

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Earth Mover Consultancy Pvt. Ltd.
2.	Date of incorporation of corporate debtor	12/08/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jharkhand
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100JH1998PTC008560
5.	Address of the registered office and principal office (if any) of corporate debtor.	Plot Number. 3 And 5, Phase-V, Adityapur Kandra Road, Usha More, Gamharia Jamshedpur, Jharkhand-832109.
6.	Date of closure of Insolvency Resolution Process	28 th of May, 2021
7.	Liquidation commencement date of corporate debtor	28 th of May, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Pramod Kumar Singh, No. IBBI/IPA-002/IP-N00678/2018-2019/12039
9.	Address and e-mail of the liquidator, as registered with the Board	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur Jharkhand-831013. Email - pramodip09@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	309, Vikas Bhawan (AIADA), Main Road Adityapur, Jamshedpur Jharkhand-831013. liquidationemcpl@gmail.com



		Contact No.- 9334611489
11.	Last date for submission of claims	27 th of June, 2021

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Earth Mover Consultancy Private Limited on 28/05/2021.
2. The stakeholders of Earth Mover Consultancy Private Limited are hereby called upon to submit their claims with proof on or before 27th of June, 2021, to the liquidator at the address mentioned against item No.10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
4. The claims may be submitted in the specified forms, Form- C- Operational Creditors (Other than workmen or employees), Form-D- Financial Creditors, Form-E. Workmen or Employees, Form-F- Authorized Representative of Workmen/employee, Form G- Other Stakeholders, Copy of Forms may be downloaded from IBBI website.
5. Submission of false or misleading proof of claims shall attract penalties.

Date: 29/05/2021

Place: Jamshedpur



Pramod Kumar Singh

**Liquidator For Earth Mover Consultancy
Private Limited**

IBBI Regd No. IBBI/PA-002/IP-N00678/2018-